

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

16.04.2009


CP 54/2008 (365/2008)

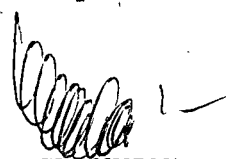
Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he does not want to press this Contempt Petition.

Accordingly, this Contempt Petition is disposed of as not pressed.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ